

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 22nd May, 2020

No.HC.V-77/2011/ 311/Estt(Pt.5)#### In the light of Registry's Notification No. 28 dated 22.05.2020, this is for information to all concerned that earlier instructions issued vide Order No. HC.V-77/2011/271/Estt(Pt.5) dated 02.05.2020, Order No. HC.V-77/2011/259/Estt (Pt.5) dated 23.04.2020 and Order No. HC.V-77/2011/253/Estt(Pt.5) dated 17.04.2020 regarding the arrangement of roster duties and also instruction issued vide this Registry's Order No. HC.V-77/2011/273/Estt(Pt.5) dated 04.05.2020 shall continue till 30.06.2020.

By order

Sd/-

REGISTRAR GENERAL

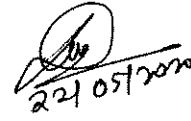
Memo No.HC.V-77/2011/311-A/Estt(Pt.5)

Dated: 22.05.2020

Copy for information and necessary action to:-

1. The Registrar (Vigilance/Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar (Kohima Bench/Aizawl Bench/Itanagar Bench), Gauhati High Court for information
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar _____, Gauhati High Court, Guwahati.
6. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati for necessary action for smooth functioning of the Court Proceeding as well as Office functioning
7. The Deputy Registrar/ In-charge of Court Masters, Gauhati High Court, Guwahati for arranging roster and smooth functioning of Court proceedings.
8. The Director In-charge, Law Research Institute, Gauhati High Court, Guwahati.
9. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
10. The Assistant Registrar (Establishment)/ In-charge of Stenographers, Gauhati High Court, Guwahati for necessary action for arranging roster and smooth functioning of Court proceedings.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati for necessary action for smooth functioning of Virtual Court proceedings and he is also directed to upload the order in the website of the Gauhati High Court, Guwahati .

15. The Private Secretary to Hon'ble Mr./Mrs. Justice.....,
Gauhati High Court, Guwahati.
16. Finance and Accounts Officer, Gauhati High Court, Guwahati
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The AOJ (_____), Gauhati High Court, Guwahati.
19. The Court Officer-I/II, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. The High Court Notice Boards (Old and New Blocks), Gauhati High Court, Guwahati
23. The Order File.



A handwritten signature in black ink, followed by the date '22/05/2022' written below it.

REGISTRAR (ESTABLISHMENT)